

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

113. IA(LIQ.)/21/2024 IN C.P. (IB)/849(MB)2020

IN THE MATTER OF

Pioneer Publicity Corporation Pvt Ltd

VS

Frontage Media Pvt Ltd

Section 9 of the Insolvency & Bankruptcy Code, 2016

**Order Delivered on 05.04.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Ashish Mehta (VC)

For the Respondent:

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**ORDER**

**I.A. (LIQ) 21/2024**

On the request of the Ld. Counsel for the Applicant, adjourned to **19.04.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)  
Shubham

Sd/-  
REETA KOHLI  
Member (Judicial)